

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No
(s). 20677/2013

SANNAULLAH @ ILIYAS @ SAN & ANR. Petitioner(s)

VERSUS

STATE OF KARNATAKA Respondent(s)
(with appln. (s) for c/delay in refiling SLP and office report)

Date : 22/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. E. R. Sumathy,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

e Notice of alternative arrangement was issued to th
petitioner but no one has put in appearance nor any report has
been received regarding service of notice of alternative
arrangement, as per Hon'ble Court's order dated 4.4.2014.

Let the matter be listed before the Hon'ble Court.

ARI)

(PANKAJ BHAND

Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.09.24
17:01:23 IST
Reason: